RAJYA SABHA

Monday, the 27th February, 1961/the 8th Phalguna, 1882 (Safca)

The House met at eleven of the •clock, Mr. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

ARREST OF ANGAMI NAGAS

- ♦172. SHRI NIRANJAN SINGH: "Will the PRIME MINISTER be pleased "to state:
- (a) how many Angami Nagas have been arrested during the last four Tmonths; and
- (b) how many of them are related ■to Mr. Phizo?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAK-BHMI MENON): (a) Fifty-six.

(b) Two.

SHRI NIRANJAN SINGH: May I 3tnow, Sir, what their position in the organisation of Naga hostiles is and whether they are staying in that -area?

SHRIMATI LAKSHMI MENON: Sir, I do not know what position they liold there, except that two of them are Phizo's relatives and six of them have been detained under the Preventive Detention Act. The other people will be brought under trial accord ng to our normal law.

SHRI SATYACHARAN: May 1 know, Sir, what charges were framed against Ihose who had been detained?

SHRIMATI LAKSHMI MENON: Yes, Sir; the charges were: Waging a campaign of violence and lawlessness with the object of establishing a sovereign Naga State, publicising false allegations to bring into disrepute the Government and the security forces, and carrying on mischievous and dangerous propaganda against innocent villagers.

1025RS—1.

- •173. [The questioners (Shri Ram Sahai and Shri J. H. Joshi) were absent. For answers, vide cols. 1170—72 infra.]
- ♦174. [Transjerred to the 1th March, 1961.]

REVIVAL OF THE INTERNATIONAL COM-MISSION FOR SUPERVISION AND CONTROL IN LAOS

TSHRI FARIDUL HAQ | ANSARI:*
•175. *I* SHRI M. S. GURUPADA
SWAMY: SHRI MAHESWAR NAIK:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government have contacted the powers concerned for the revival of the three-member International Commission for Supervision and Control in Laos; and
- (b) if so, how far Government have succeeded in its efforts?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) The Government of India, as Chairman of the International Commission for Supervision and Control in Laos, addressed the Co-Chairmen of the Geneva Conference on December 14, 1960 inviting their attention to the recent developments in Laos and suggesting that the Commission may be reactivated at the earliest possible opportunity.

(b) The matter is still under negotiation and it is not possible at this stage to indicate the outcome of these negotiations.

SHRI FARIDUL HAQ ANSARI: May I know, Sir, whether the other two members of this Commission have agreed to revival of the Commission?

±The question was actually asked on the floor of the • House by Shr: Faridul Haq Ansari.